

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(CA)/69/CHE/2023**  
**PETITION NUMBER : CP(CA)/255/2020**  
**NAME OF THE APPLICANT : Ramu Annamalai Ramasamy & Ors**  
**NAME OF THE RESPONDENT(S) : Amrin Rizwana**  
**UNDER SECTION : Rule 11 of NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. S. Sathiyarayanan is present.

List the matters for hearing on **19.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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